

"That in pursuance of Section 4 (g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences for a term of five years, subject to the other provisions of the said Act."

MR. SPEAKER : The question is :

"That is pursuance of Section 4 (g) of the All India Institute of Medical Sciences Act, 1956, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Institute of Medical Sciences for a term of five years, subject to the other provisions of the said Act."

The motion was adopted

**COMMITTEE ON THE CONDUCT
 OF A MEMBER DURING
 PRESIDENT'S ADDRESS**

**EXTENSION OF TIME FOR PRESEN-
 TATION OF REPORT**

SHRI R. D. BHANDARE (Bombay Central) : I beg to move :

"That this House do extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address, upto the last day of the current session."

MR. SPEAKER : Motion moved :

"That this House do extend the time for the Presentation of the Report of the Committee on the Conduct of a Member during President's Address, upto the last day of the current session."

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : Sir, I have given notice of an amendment. I beg to move :

That in place of "upto the last day of the current session" the following be inserted—

"upto the first day of the next session."

I think Mr. Bhandare will not object to this amendment.

SHRI R. D. BHANDARE : I will not object. If the House agrees, I have no quarrel.

MR. SPEAKER : All right. I will now put the Amendment of Shri Vajpayee to Shri Bhandare's motion at item 9 to the vote of the House.

The question is :

That in place of "upto the last day of the current session" the following be inserted—

"upto the first day of the next session."

The motion was adopted

MR. SPEAKER : I will now put the Motion as amended to the vote of the House. The question is :

"That this House do extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address upto the first day of the next session."

The motion was adopted

12.52 hrs.

**RAILWAY BUDGET, 1971-72—
 GENERAL DISCUSSION—
 Contd.**

MR. SPEAKER : The House will now take up further discussion on the Railway Budget.

श्री राम नारायण शर्मा (धनबाद) : अध्यक्ष महोदय, माननीय रेल मन्त्री जी ने जो रेल की मांग प्रस्तुत की है उसमें 36 करोड़ 12 लाख रुपये का घाटा दिखाया गया है और यह घाटा इसके बावजूद दिखाया गया है जबकि इन्टेरिम रिलीफ के रूप में 36 करोड़ रुपये दिए गए हैं स्टाफ को और डैली एलावंस के रूप में 33 करोड़